

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:841
ANSWERED ON:19.03.2012
CHECK ON FELLING OF TREES
Singh Shri Brij Bhushan Sharan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a number of trees are likely to be felled during the construction work of the third phase of Delhi Metro Rail Corporation (DMRC);
- (b) if so, whether any assessment has been made by the Government about its adverse effect on environment before sanctioning the proposed proposal;
- (c) if so, the details thereof;
- (d) whether DMRC has signed any contract with the Government to plant ten trees in lieu of felling one tree; and
- (e) if so, the number of trees planted so far by DMRC till date in lieu of felling trees during construction of the two phases?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) Yes, Sir. Delhi Metro Rail Corporation has submitted a tentative proposal indicating removal of 14298 trees for construction of following metro lines in Phase-III:

Mukundpur - Yamuna Vihar - 5877

Botanical Garden - Janakpuri (West) - 6664

Central Secretariat - Kashmere Gate - 1277

Jahangirpuri - Badli - 480

Total - 14298

(b) & (c) No, Sir. However, the applications for removal of trees are scrutinized in accordance with the provisions made in the Delhi Preservation of Trees Act, 1994 and the Forest (Conservation) Act, 1980 on case to case basis before according approval to reduce the adverse effect on environment.

(d) The Department of Forests & Wildlife carries out the compensatory plantation in the ratio of 1:10 under the Delhi Preservation of Trees Act, 1994 for which the cost of plantations is provided by DMRC.

(e) The details of the compensatory plantation carried out by the Department of Forests & Wildlife, Govt. of NCT of Delhi in lieu of trees permitted for removal under the Delhi Preservation of Trees Act, 1994 and the Forest (Conservation) Act, 1980 for Phase I & II of DMRC project are given in the Annexure.